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Title: Need to grant citizenship rights to all Bengali Hindu refugees who have migrated to India from Bangladesh.

PROF. SAUGATA ROY (DUM DUM): The condition of Bengali refugees who have come over from East Pakistan/Bangladesh at various times is very bad. The NDA Govt. in 2003 had enacted an amendment of the citizenship act to the effect that those who have come without proper documents like passport are illegal immigrants and are liable to be expelled. These people are suffering from various problems in the matter of getting scheduled caste certificate and also job. In Assam, they have been registered as 'D' class voters. The Bengali refugees supported by the All India Matua Mahasangha held a convention in Delhi on the 16th December and demanded that all Bengali Hindu refugees who have come over due to religious persecution should be given citizenship in India, a demand which I support.